

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †257**

TO BE ANSWERED ON THE 18TH JULY, 2017 / ASHADHA 27, 1939 (SAKA)

PENSION TO FREEDOM FIGHTERS

†257. SHRI DILIPKUMAR MANSUKHLAL GANDHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government provides pension to the families of freedom fighters;

(b) if so, the details thereof;

(c) whether it is a fact that even after 68 years of independence, many freedom fighters are struggling with the Government to get Swatantrata Sainik Samman Pension;

(d) whether the Government proposes to revise and increase the family pension of freedom fighters; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): Yes Madam. The Centre is giving family pension to the eligible dependents of the freedom fighter pensioners under Swatantrata Sainik Samman Yojana, administered by Ministry of Home Affairs. As per the provisions of this Scheme, after death of the freedom fighter pensioner, his/her spouse(widow/widower) and after death of spouse, his/her unmarried & unemployed daughters (up to maximum of three such daughters at any point of time) and thereafter, mother or father of the freedom fighter pensioner are granted dependent family pension.

(c): No application for grant of pension, complete in all respect and duly verified and recommended by the concerned State Government is pending with this Ministry.

(d) & (e): The freedom fighter pension/family pension has already been revised and increased recently by the Central Government with effect from 15.08.2016. The amount of pension being given under this scheme to different categories of freedom fighters and their dependents are as at Annexure. Dearness Allowance/Relief as given to the Central Government Employees/pensioners has been made applicable to the freedom fighter pensioners also.

Monthly Amount of Pension provided under
Swatantrata Sainik Samman Yojana

Sl. No.	Category of freedom fighters	Basic pension w.e.f. 15.08.2016 (per month)	Dearness Relief @2% w.e.f. 01.01.2017	Total amount of pension (in Rs.) per month
1.	Ex-Andaman Political Prisoners/spouses	Rs.30,000/-	Rs. 600/-	Rs.30,600/-
2.	Freedom fighters who suffered outside British India/spouses	Rs.28,000/-	Rs.560/-	Rs.28,560/-
3.	Other Freedom Fighters/spouses including INA	Rs.26,000/-	Rs.520/-	Rs.26,520/-
4.	Dependent parents/eligible daughters (maximum 3 daughters at any point of time)	50% of the sum that would have been admissible to the Freedom Fighter i.e. in the range of Rs.13,000/- to Rs.15,000/-	Rs.260/- to Rs.300/-	50% of the sum that would have been admissible to the Freedom Fighter i.e. in the range of Rs.13,260/- to Rs.15,300/-